

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 23 of 2018

IN THE MATTER OF:

Interglobe Aviation Ltd. (Indigo Airlines)Appellant

Vs.

Competition Commission of India & Ors.Respondents

Present:

For Appellant: Mr. Raj Shekhar Rao, Mr. Sagardeep Rathi, Mr. Pranjali Prateek, Mr. Ebaad Nawaz Khan and Areeb Amanullah, Advocates

For Respondents: Mr. Samar Bansal and Mr. Sachin Mishra, Advocates Ms. Aditi Sharma and Ms. Akanksha Das, Advocates for Respondent No. 5 Ms. Renuka Singh, Mr. J. Bir Singh and Mr. Aditya Madan, Advocates for EICI.

With

Competition Appeal (AT) No. 24 of 2018

IN THE MATTER OF:

Spice Jet Ltd.Appellant

Vs.

Competition Commission of India & Ors.Respondents

Present:

For Appellant: Mr. Abhishek Sharma and Ms. Harshita Agarwal, Advocates

For Respondents: Mr. Samar Bansal and Mr. Sachin Mishra, Advocates Ms. Aditi Sharma and Ms. Akanksha Das, Advocates for Respondent No. 5 Ms. Renuka Singh, Mr. J. Bir Singh and Mr. Aditya Madan, Advocates for EICI.

With

Competition Appeal (AT) No. 25 of 2018

IN THE MATTER OF:

Jet Airways (India) Ltd.Appellant

Vs.

Competition Commission of India & Ors.Respondents

Present:

For Appellant: Mr. G.R. Bhatia, Mr. Rudresh Singh and Ms. Prerna Parashar, Advocates

**For Respondents: Mr. Samar Bansal and Mr. Sachin Mishra, Advocates
Ms. Aditi Sharma and Ms. Akanksha Das, Advocates
for Respondent No. 5
Ms. Renuka Singh, Mr. J. Bir Singh and Mr. Aditya Madan, Advocates for EICI.**

ORDER

09.01.2020 Post these appeals 'For Hearing' on **17th January, 2020** at **2:00 PM** before the first Bench, on the top of the list.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

R N/s k/